## SUNITHA GANDHAM, I/C.REGISTRAR GENERAL



AMARAVATI, DT:01.07.2020

To,
The Officers and Staff of the High Court of A.P.

It has been brought to the notice of the Registry that some of the Officers and staff members of the High Court have not yet underwent COVID-19 tests conducted in the premises of the High Court. It has also been brought to the notice that for some of the staff members, resampling is recommended.

When the said fact has been placed in the notice of the Hon'ble the Chief Justice, His Lordship has been pleased to direct the Registry to instruct the concerned to conduct tests to those who are not yet tested and to whom resampling is recommended.

Therefore, as directed, it is hereby informed to all the Officers and Staff of the High Court that now testing is again arranged in the premises of High Court on 03.07.2020 from 10.30 a.m., onwards. All the Officers and Staff who are yet to undergo COVID-19 tests and for those whom resampling is recommended are hereby directed to come to High Court and get tested on 03.07.2020 from 10.30 a.m., onwards without fail. It is also hereby informed to the Staff members those who tested positive for COVID-19, tests will also be conducted to the family members of those staff in the premises of High Court on 03.07.2020 from 10.30 a.m. onwards

In case of any further clarification, Sri S.V.S.R. Murthy, Joint Registrar, 7901625183 may be contacted.

Sunt 1.7.20

I/c. REGISTRAR GENERAL